

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Review ^{RA} Application No. 52 of 1994. (in ~~OA~~ 400/89)

Applicant(s) / Petitioner
V.O. G. & Ors (Respondent _{in OA})

Respondent(s) / non petitioner
A.V. James

Advocate for Applicant(s)
(Praveen Balwada)

Advocate for Respondent(s)
()

Notes of the Registry

Orders of the Tribunal

This is a R.A. (in OA. No. 400/89
 For review of the order dtd. 27-5-84
 passed by Hon'ble Justice Mr. D.L. Mehta,
V.C. in the OA. No. 400/89 on dated 27-5-84.
 On scrutiny it has been found in
 order.
 So (or) 19/7/84

19/7

19/7/84

Review Application may be Registered
 and Submitted to Hon'ble Mr. Justice
D.L. Mehta, V.C. for orders by
 consideration.

Copy sent
 to the app Hon'ble V.C.
 & up ~~1000~~
 on 42694
4269
1-8-84

Reject. No detail order
 necessary

(Dy. Registrar)

26/7/94